

1	2	3
	Gadag Betgari	100
	Gangawati	300
	Hassan	100
	Hospet	100
	Hungond	100
	Karwar	100
	Kolar Gold Field	100
	Kumta	100
	Mandya	300
	Mangalore	100
	Medikeri	100
	Mudigere	100
	Mysore	100
	Pavagada	100
	Raichur	100
	Ramadurg	100
	Ranibenhur	100
	Sandur	100
	Sirsi	100
	Tiptur	100
	Udipi	100
	Bangalore (DD II)	100
VLPT	Sakleshpur	10

#### STATEMENT-II

Location of Air Station	Capacity
Bhadrawati	20 KW MW Tr.
Dharwad	(i) 200 KW MW Tr. (ii) 1 KW MW Tr. (VB)
Gulbarga	10 KW MW Tr.
Mangalore/Udipi	1 KW MW Tr. (Mangalore) 20 KW MW Tr. (Udipi)
Mysore	1 KW MW Tr.
Bangalore	(i) 200 KW MW Tr. (ii) 1 KW MW Tr. (VB)
Hassan	6 KW FM Tr.
Chitradurg	6 KW FM Tr. (LRS)
Hospet	10 KW FM Tr. (LRS)
Raichur	6 KW FM Tr. (LRS)
Mercara	6 KW FM Tr.
Karwar	3 KW FM Tr. (LRS)

#### Voluntary Retirement from Doordarshan

4105 SHRI PRAMOD MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a number of Indian Information Service Officers, Programme Cadres staff and Engineers working under the Ministry have resigned or sought voluntary retirement during the years 1994, 1995 and so far in 1996

(b) if so, the details thereof and reasons therefor and to what extent this exodus has affected the functioning of the AIR and Doordarshan;

(c) the steps Government propose to take to encourage their staff and to check this practice;

(d) the rules governing the voluntary retirement of officers referred to in part (a) above; and

(e) the Government's present policy in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c). During the years 1994, 1995 and 1996 six Indian Information Service Officers, seven Indian Broadcasting (Programme) Service Officers and twelve Indian broadcasting (Engineering) Services Officers have resigned/sought voluntary retirement from AIR/Doordarshan either due to personal reasons or for joining other Government organisations. The number of officers who have left the two organisations is negligible when compared with their large set up. Infact, a number of eligible officers are available to fill up the resultant vacancies. The position is, therefore, not considered alarming.

(d) and (e). The voluntary retirement of the officers are Governed by Fundamental Rule 56(k) and Rules 48 and 48 (A) of Central Civil Services (Pension) Rules, 1972. The resignation/request for voluntary retirement received from Government Servants, when fulfilling the conditions as laid down in the relevant rules, are normally accepted as it is not considered in the interest of Government to retain an unwilling Government Servant in Service.

#### Conversion of Rupsa-Bangriposi Railway Line

4106. SHRI RANJIB BISWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Rs. 50 crores were sanctioned for conversion of Rupsa-Bangriposi narrow gauge railway line to broad gauge;

(b) whether tenders for the same were finalised, but the Railways did not release funds for taking up the work; and

(c) if so, the reasons for not releasing the funds?